

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 919 of 2020 Part Heard	Radico Khaitan Ltd. Vs. BT & FC Pvt. Ltd. and Ors.	Ajay Bhargava	Pankaj Srivastava-R1 & R6 Bhuvaneshwari Ramanathan-R2 & R7 Abhishek Singh-R3 & R4
2.	Comp. App. (AT) No. 208 of 2020 Part Heard	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. With	Piyush Dilipbhai Shah	Pallavi Rao
3.	Comp. App. (AT) No. 220 of 2020 Part Heard	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	Gyandendra Kumar
4.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5
5.	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma-R1 Devanshi Singh-R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**